

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) PIL No.14643 of 2014

Ramesh Chandra Sahoo *Petitioner*
None

-versus-

State of Odisha and others *Opposite Party*
Mr. P. K. Muduli, AGA

CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK

ORDER
09.03.2022

Order No.

11. At the request of Mr. P. K. Muduli, learned Additional Government Advocate, who needs some more time to comply with the previous order, list on 18th May, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge

M. Panda